

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 23rd October, 2017

No.HC.VII-119/2016/ 5051 /A : Hon'ble the High Court has been pleased to depute Smti. Jyotshna Das, Secretary, District Legal Services Authority, Nalbari to undergo Training of Trainers Programme in Mediation, scheduled to be held in the Conference Hall, First Floor, Tis Hazari Courts, Delhi on 27th, 28th & 29th October, 2017.

The guidelines for attending the programme is uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

The officer is to attend the programme accordingly.

By order,
Sd/- A. Hazarika
Registrar (Administration)
Gauhati High Court, Guwahati

Memo No. **HC.VII-119/2016/ 5052 - 5065 /A** dated 23.10.2017

Copy forwarded for information and necessary action to:

1. Ms. Shalinder Kaur, Judge Incharge, Delhi Mediation Centre, Tis Hazari Courts, Delhi.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) she will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Judl.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Nalbari. She is requested to inform the concerned Judicial Officer of her District accordingly.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. Shri Anil Kumar Sharma, DR-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India.
9. Smti. Jyotshna Das, Secretary, District Legal Services Authority, Nalbari.

The participant is to reach Delhi on 26th October (evening) and may depart on 29th October (evening). She is requested to go through the guidelines uploaded in the official website of the Gauhati High Court, Guwahati.

10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


23.10.17
Registrar (Administration)